

Fourteenth Loksabha

Session : 8

Date : 02-08-2006

Participants : [Sikdar Smt. Joytirmoyee](#), [Chakraborty Shri Ajay](#), [Khan Shri Sunil](#), [Satheedevi Smt. P.](#), [Chatterjee Shri Santasri](#), [Sen Smt. Minati](#), [Salim Shri Mohammad](#), [Pradhan Shri Prasanta](#), [Ramadass Prof. M.](#), [Nandy Shri Amitava](#), [Malhotra Prof. Vijay Kumar](#), [Banerjee Kumari Mamata](#), [Tripathy Shri Braja Kishore](#), [Pal Shri Rupchand](#), [Dasmunsi Shri Priya Ranjan](#), [Dasgupta Shri Gurudas](#), [C.S. Sujatha Smt.](#)

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Title : Women's Reservation Bill.

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, I rise to ask the Government through the House as to what has happened to Women Reservation Bill. The Government is committed to have 33 per cent reservation in the Parliament. Even the Common Minimum Programme of the present Government has made it abundantly clear that the Government would like to have 33 per cent women in both the Houses and bring about Constitutional amendment. [r25]

13.00 hrs

A meeting was called recently ... (*Interruptions*) Please allow me to speak. ... (*Interruptions*)

प्रो. राम गोपाल यादव (सम्भल) : इस बारे में बहुत विवाद चल रहा है।... (ब्यवधान)

प्रो. विजय कुमार मल्होत्रा : अगर आप ऐसे ही सपोर्ट करते रहेंगे तो बोलने से क्या फायदा होगा।... (ब्यवधान)

SHRI GURUDAS DASGUPTA : Please allow me to speak.

A meeting of different political parties was called by the Government to reach at a consensus. Most of the parties had agreed that there should be 33 per cent reservation for women. There was, of course, a division but a minor division. I would like to ask the Government one question. Is it a pre-requisite that there should be unanimity before the Bill is introduced? Prior unanimity of different political parties should not be considered to be a pre-requisite for bringing a Bill. I wish the Government bring this Bill in this House because on many occasions the Government has brought controversial Bills and they have been sent to the Standing Committee. Let the Government bring this Bill. Let the whole of India know what the stand of different political parties is. Why are you doing it *in camera*? In the open forum, let there be an open stand of different political parties. Let the majority of Indian population who are women come to know what the stand of different political parties is. Therefore, I would like to know through you, Sir, from the Government as to what is the fate of the Women Reservation Bill.

I implore upon the Government, I demand from the Government and I request the Government of India that this Bill may be brought immediately without any further delay. Let the Government do not make it a

matter of political controversy. We do not need political controversy. We want an open discussion. In the Parliament there can be a discussion.

MR. SPEAKER: You have already made your point.

SHRI GURUDAS DASGUPTA : I may inform the House that hundreds of women were on *dharna* in the Parliament street for a number of days. We cannot suppress the womanhood of the country. Let me tell you very frankly that women cannot be suppressed like this. The hon. Minister, Shri Priya Ranjan Dasmuni must inform the House as to what is happening to this Bill. ... (*Interruptions*)

MR. SPEAKER: Just allow me to conduct the House. What is going on this House? Please take your seats.

... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded.

(*Interruptions*)*

MR. SPEAKER: I have got the names of five hon. Members who gave their notices. They are: Shrimati C.S. Sujata; Shrimati Minati Sen; Shrimati Jyotirmoyee Sikdar; Shrimati P. Satheedevi; and Shri Ajoy Chakraborty. They are all associating with this, and supporting this cause.

... (*Interruptions*)

MD. SALIM (CALCUTTA – NORTH EAST): Sir, the whole House supports this cause. ... (*Interruptions*)

MR. SPEAKER: Kumari Mamata Banerjee, Shri Braja Kishore Tripathy, Md. Salim, Shri Rupchand Pal, Shri Santasri Chatterjee, Prof. M. Ramadass, Shri Sunil Khan, Shri Amitava Nandy, Shri Prasanta Pradhan and all other hon. Members are supporting this cause.

... (*Interruptions*)

MR. SPEAKER: Those hon. Members who have not sent notices earlier may now send their slips to the Table.

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, I also gave a notice. ... (*Interruptions*)

MR. SPEAKER: Your name is also recorded.

... (*Interruptions*)

KUMARI MAMATA BANERJEE : Sir, I have also given a notice. ... (*Interruptions*)

MR. SPEAKER: Your notice came late. Let me see.

... (*Interruptions*)

MR. SPEAKER: Nothing is being recorded. Why are you speaking?

*(Interruptions)**

* Not Recorded.

MR. SPEAKER: Only Shri Yogi Aditya Nath's observation will go on record.

*(Interruptions)**

MR. SPEAKER: What is going on? I cannot compel the hon. Minister to respond.

... *(Interruptions[[lh26](#)])*

MR. SPEAKER: The hon. Minister has stood. Let him respond.

... *(Interruptions)*

MR. SPEAKER: It is not being recorded. Why do you bother? Except the observations of the hon. Parliamentary Affairs Minister, nothing would go on record.

*(Interruptions)**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I respectfully share the concern of all the Members of the House irrespective of the parties. I also respect, on behalf of the Government and the party, to those who came and sat on *dharna*; they are the women of our country. It is their rightful cause which they are demanding.

Sir, we are second to none to implement our commitment, which is also the commitment of the NCMP, in a manner that since it is a Constitutional Amendment, we will have to take the required support in both the Houses to see that the Bill is passed. Our Home Minister is actively engaged in consulting the parties. Several rounds of talks have been concluded.

So, I assure the House that the Government will not go back to this commitment. That is all.

SHRI GURUDAS DASGUPTA : But how long?... *(Interruptions)*

* Not Recorded.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, मंत्री जी कह रहे हैं कि होम मिनिस्टर साहब कोशिश कर रहे हैं लेकिन एक साल में उन्होंने एक भी मीटिंग नहीं बुलायी। ...*(व्यवधान)* होम मिनिस्टर साहब और प्रधान मंत्री जी ने एक साल में एक भी मीटिंग नहीं बुलायी। ...*(व्यवधान)* गवर्नमेंट ने इस बारे में एक भी मीटिंग नहीं बुलायी। ...*(व्यवधान)*

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, जब तक सब लोगों की इस पर सहमति नहीं बनेगी तब तक यह बिल कैसे आयेगा ? ...
(व्यवधान)

MR. SPEAKER: Yes, now, Yogi Aditya Nath.

... (*Interruptions*)

योगी आदित्यनाथ (गोरखपुर) : अध्यक्ष महोदय, ...(व्यवधान)

MR. SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

13.06 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.

14.03 hrs.

*The Lok Sabha re-assembled after Lunch at three
minutes past Fourteen of the Clock.*

(Mr. Deputy-Speaker in the Chair)

MR. DEPUTY-SPEAKER: We will take up Item No. 20.